

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 02 OF 2018 &
IA NOS. 10, 1096 & 1283 OF 2018**
AND
APPEAL NO. 179 OF 2018

Dated : 12th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**APPEAL NO. 02 OF 2018 &
IA NOS. 10, 1096 & 1283 OF 2018**

**M/s Prism Johnson Limited
Versus**

.... Appellant(s)

**Madhya Pradesh Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

**Mr. Amit Kapur
Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Somesh Srivastava
Mr. Samarth Kashyap
Mr. Vikas Maini**

Counsel for the Respondent(s) :

**Mr. Alok Shankar for R-1

Mr. Paramhans Sahani
Mr. Aashish Anand Bernard
Mr. Sanjay Okhade
Mr. Pradeep Sachan for R-3 & 6

Mr. M.G. Ramachandran
Mr. Poorva Saigal
Mr. Pulkit Agarwal
Mr. Vikas Upadhyay for R-4

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Soumya Malhotra for R-5**

APPEAL NO. 179 OF 2018

BLA Power Pvt. Ltd.

....

Appellant(s)

Versus

Madhya Pradesh Power Management Co. Ltd. & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Soumya Malhotra

Counsel for the Respondent(s)

:

Mr. Paramhans Sahani
Mr. Aashish Anand Bernard
Mr. Sanjay Okhade for R-1 & 4

Mr. M.G. Ramachandran
Mr. Poorva Saigal
Mr. Pulkit Agarwal
Mr. Vikas Upadhyay
Mr. Deepak Chandela for R-2

Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Samarth Kashyap
Mr. Vikas Maini for R-3

Mr. C. K. Rai
Mr. Sachin Dubey for R-5

ORDER

Arguments concluded.

Learned counsel appearing for the parties may file their written submission if any, on or before 25.03.2019 after duly serving copy on the other side.

List the matter for reporting compliance on **25.03.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/pk